

HIGH COURT FOR THE STATE OF TELANGANA : HYDERABAD

CIRCULAR DATED 18TH JULY, 2022

Sir/ Madam,

As directed, I am to state that the Government of Telangana has provided one fully equipped ALF (Advanced Life Support) **Ambulance** which works like a mini-ICU to meet the medical emergency with lifesaving medicines and trained Technicians to the High Court and it is stationed at High Court premises. In this connection, the staff belonging to the Ambulance will work on 24 hours basis with turn duty of 12 hours in each shift.

In this connection, I am to state that the needy can utilize the Ambulance services, by calling them on their mobiles directly in cases of any kind of medical emergency occurred **in the High Court premises.**

The names and mobile numbers of the said staff are provided hereunder with an advice to save the same in your contact list to meet any unforeseen medical emergency:

Ambulance Driver on duty	9154248753
Staff Members on shifts:	
B.Karthik, Driver	7893194199
B.Venkatesh, Driver	9493172435
Md.Manzoor Siddque, Coordinator	9959549456


I/c REGISTRAR (PROTOCOL) 18.07.22
(REGISTRAR OSD)

To

1. The President, Telangana High Court Advocates' Association, with a request to circulate this information among the members of the legal fraternity.
2. All the Officers and Section In-charges of the High Court, to circulate the same to all the members of the Registry.

Copy to

- i) The Secretary, High Court Officers' Association,
- ii) The Secretary, Jr. Officers' Association,
- iii) The Secretary, Court Masters' & P.S. Association
- iv) The Secretary, Service Association, High Court For The State of Telangana